



PUBLISHED BY AUTHORITY

No. 37

CUTTACK, FRIDAY, SEPTEMBER 15, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

CONTENTS

	PAGE		PAGE
PART I —Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	125-127	PART VIII —Sale Notices of the Forest Department	
PART II —Educational Notices, Results of Examinations, etc.	199-200	(Nothing for publication)	
PART III —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	227-252	PART IX —Circulars and General Letters by the Comptroller, Orissa.	
PART IV —Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	313-314	(Nothing for publication)	
PART V —Acts of the Indian Legislature assented to by the Governor-General.		PART X —Acts of the Legislative Assembly of Orissa	
(Nothing for publication)		(Nothing for publication)	
PART VI —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.		PART XI —Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
(Nothing for publication)		(Nothing for publication)	
PART VII —Advertisements and Notices, etc.	211-214	SUPPLEMENT —Resolutions, Weather and Crop Reports, etc.	243-254
		SUPPLEMENT (A) —Register of persons dismissed from Government service.	31
		APPENDIX —Catalogue of Books registered in Orissa	
		(Nothing for publication)	

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT NOTIFICATIONS

The 9th September 1944

No. 4843-A.—Sri Banambar Mahanti, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Puri, is appointed to hold charge of the Angul subdivision in the district of Cuttack.

The 9th September 1944

No. 4844-A.—On being relieved of his duties as Sub-divisional Officer of Angul, Mr. J. W. Orr, I.C.S., Joint Magistrate and Deputy Collector, is appointed to hold charge of the Berhampur subdivision of the district of Ganjam.

The 9th September 1944

No. 4845-A.—On his relief as Sub-Collector, Berhampur in the district of Ganjam, the services of Mr. P. P. Agarwal, I.C.S., are replaced at the disposal of the Government of Bihar.

The 12th September 1944

No. 4909-A.—Sri Banambar Mahanti, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Puri, is appointed to hold charge of the Sadr subdivision of the district of Cuttack.

Notification No. 4843-A., dated the 9th September 1944, is cancelled.

The 12th September 1944

No. 4910-A.—Sri Damodar Kumar Mardaraj, Deputy Magistrate and Deputy Collector in charge of the Sadr subdivision of the district of Cuttack, is appointed to hold charge of the Angul subdivision in the district of Cuttack.

The 14th September 1944

No. 4923-A.—Mr. C. S. Jha, I.C.S., Controller of Supply and Transport and officiating Secretary to Government in the Department of Supply and Transport, is granted leave on average pay for fifteen days under rules 77 and 81 of the Fundamental Rules, with effect from the 2nd October 1944.

The 14th September 1944

No. 4924-A.—Mr. B. Mukerji, I.C.S., officiating Deputy Controller of Supply and Transport and Deputy Secretary to Government in the Supply and Transport Department, is appointed to act as Controller of Supply and Transport and Secretary to Government in the Department of Supply and Transport during the absence, on leave, of Mr. C. S. Jha, I.C.S.

By order of the Governor

A. H. KEMP

Chief Secretary to Government

The 13th September 1944

No. 4913-A.—The following notification, issued by the Government of Bihar in the Political and Appointment Departments, is republished for general information.

By order of the Governor

A. H. KEMP

Chief Secretary to Government

The 30th August 1944

No. 187-A.R.—The services of Mr. R. P. Ward, C.I.E., J.P., M.C., D.F.C., I.C.S., Commissioner of the Chota Nagpur Division, are placed at the disposal of the Government of Orissa, with effect from the date he is relieved of his present duties.

J. W. HOULTON

Chief Secretary

The 8th September 1944

No. 4786-P.—Mr. C. R. B. Murray, I.P., Deputy Inspector-General of Police, whose services have been placed at the disposal of the Government of Orissa, is appointed to officiate as Inspector-General of Police, Orissa, with effect from the date he takes over charge of his duties.

The 8th September 1944

No. 4787-P.—On being relieved of his duties as officiating Inspector-General of Police, Orissa, Mr. C. M. Wright-Neville, I.P., is appointed to officiate as Deputy Inspector-General of Police, Orissa.

The 12th September 1944

No. 4897-P.—On being relieved of his duties as Additional A. R. P. Controller in Ganjam, Mr. J. C. Ghosh, I.P., is granted leave on average pay for twenty-one days under Fundamental Rules 77 and 81.

Notification No. 4483-P., dated the 23rd August 1944, is hereby cancelled.

The 11th September 1944

No. 4862-Poll.—Sriman Girish Chandra Deo, Yubraj of the Rairakhol State in the Eastern States Agency, is appointed temporarily to be an Honorary Assistant Magistrate and Honorary Assistant Commissioner and is posted to the headquarters station of the district of Sambalpur.

The 11th September 1944

No. 4863-Poll.—In exercise of the powers conferred by section 14 and the proviso to section 351 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sriman Girish Chandra Deo, the Yubraj of the Rairakhol State in the Eastern States

Agency, the powers of a Magistrate of the third class in the district of Sambalpur in respect of such cases as may be made over to him within the limits of the Sadr subdivision of the said district, and

(b) to direct him to take down evidence in the English language.

By order of the Governor
A. H. KEMP

Chief Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 8th September 1944

No. 3072-D.—Sri Ghanashyam Das, Sub-Deputy Collector on probation, whose services have been placed at the disposal of the Development Department, is appointed to be District Food Production Officer, Koraput, with headquarters at Koraput.

The 9th September 1944

No. 3090-D.—Sri Priyanath Mahanty is appointed to act as Sub-Registrar, vice Sri Prafulla Chandra Patnaik, Sub-Registrar, on deputation to war service.

By order of the Governor
P. C. DAS

Secretary to Government

EDUCATION DEPARTMENT NOTIFICATION

The 13th September 1944

No. 2960-E.—Sri U. N. Mahanti, Mycologist of the Agricultural Department, whose services have been placed at the disposal of the Education Department by the Development Department of Government for a period of one year, with effect from the 1st July 1944, is appointed as a Demonstrator in Botany in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service for the period from the 8th August 1944 to the 30th June 1945.

By order of the Governor
V. RAMANATHAN

Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 12th September 1944

No. 9357-E.—Captain A. E. Green, I.S.E., Chief Engineer and Secretary to Government of Orissa, Public Works Department, is granted leave for a further period up to the end of November 1944 under rules 77 and 81 of Fundamental Rules in extension of the leave sanctioned in notification No. 4409-E., dated the 11th April 1944.

The 12th September 1944

No. 9358-E.—The services of Captain A. E. Green, I.S.E., are placed at the disposal of the Government of Bihar, with effect from the 22nd April 1944.

By order of the Governor
BRIJ NARAYAN

Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

The 13th September 1944

No. 16274-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

Bombay, 24th July 1944

No. T.C.(8)/44—In exercise of the powers conferred upon me by clause 21 of the Cotton Cloth and Yarn (Control) Order, 1943 and with the previous sanction of the Central Government, I hereby authorise the following officers appointed by the Government of Orissa the

functions of the Textile Commissioner under sub-clause (c) of clause 19 of the Cotton Cloth and Yarn (Control) Order, 1943, namely:—

- (1) Special Officer attached to the Supply and Transport Department;
- (2) Supervisors of Supplies, Headquarters, under the said Special Officer.

M. K. VELLODI
Textile Commissioner

OFFICE OF THE DIRECTOR OF CIVIL DEFENCE

NOTIFICATIONS

The 8th September 1944

No. 7694-C.D.—On return from leave, Sri A. G. Bhattacharya, Civil Defence Officer, Puri, is posted to Puri as Civil Defence Officer, Puri, with effect from the 3rd September 1944, afternoon.

The 8th September 1944

No. 7695-C.D.—On being relieved by Sri A. G. Bhattacharya, Sri H. K. Ghosh, officiating Civil Defence Officer, Puri, is returned to his substantive post of Assistant Civil Defence Officer and is posted to Cuttack.

The 8th September 1944

No. 7696-C.D.—On being relieved by Sri H. K. Ghosh, Sri M. B. De, who has been substantively appointed as Assistant Civil Defence Officer, Berhampur, in notification No. 7523-C.D., dated the 4th September 1944, is transferred to Berhampur.

A. H. KEMP
Director of Civil Defence, Orissa

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATIONS

The 8th September 1944

No. 4793-A.—Sri Banambar Das, Sub-Deputy Collector, on being relieved of his duties in the Revenue Department, was granted leave on average pay for one month under rules 150, 155, 156 and 157 of the Orissa Service Code, with effect from the 1st July 1944.

The 8th September 1944

No. 4794-A.—On return from leave Sri Banambar Das, Sub-Deputy Collector, is posted to the headquarters station of the district of Cuttack.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

The 11th September 1944

No. 4874-A.—Sri Pyari Mohan Samantaray, Sub-Deputy Collector on probation in the district of Puri, is appointed to be a Magistrate of the second class.

By order of the Governor

A. H. KEMP

Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER NOTIFICATION

The 9th September 1944

No. 2615-IV-128/44-R.—On the expiry of leave granted in Government notification No. 4478-A., dated the 23rd August 1944, Sri Pramode Ranjan Chandra, Sub-Deputy Magistrate and Sub-Deputy Collector, is reposted to the headquarters station of the district of Puri.

R. A. E. WILLIAMS
Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF DEVELOPMENT NOTIFICATION

The 7th September 1944

No. 10038-Ind.—In exercise of the powers delegated to me under Government of Orissa, Supply and Transport Department, notification No. 14977-S.T., dated the 25th August 1944, I hereby authorise the Assistant Director of Fisheries, Orissa, to issue special permits for the movement by rail of fresh fish from any of the railway stations in the district of Ganjam and in the Khurda subdivision of the district of Puri to any place outside the Province.

H. LAL

Director of Development, Orissa

**ORISSA EDUCATIONAL SERVICE
NOTIFICATION***The 7th September 1944*

No. 16-A.—Maulavi Abdul Hamid Khan, Assistant Headmaster of the Sambalpur Zila School, is appointed temporarily to act until further orders as the Headmaster of the same school in the senior branch of class II of the Orissa Educational Service, with effect from the 6th July 1944, vice Sri Adhirajmohan Senapati, on leave.

S. C. TRIPATHI*Director of Public Instruction, Orissa***APPOINTMENT OF DISPENSARY
COMMITTEE MEMBERS
NOTIFICATION***The 8th September 1944*

No. 3572—I-1/44-L.F.—It is hereby notified for general information that under rule 20 (b) of the Rules for the management of Hospitals and Dispensaries Sayed Obeidulla and Sri Nagendra Kishore Das are appointed members of the Jagannathpur Dispensary Committee respectively in places of Sri Sachidananda Jena and Sri Brundaban Sarangi, removed.

R. A. E. WILLIAMS*/ Revenue Commissioner, Orissa*